

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1683**  
ANSWERED ON 30/07/2025

**SUBSIDISED EDUCATIONAL LOAN**

1683. SHRI ARUN BHARTI:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the students who have been benefited from the subsidised educational loan scheme during the last five years, State-wise and year-wise;
- (b) the details of the total amount of subsidies provided under the educational loan scheme for minority students since 2020, State-wise and year-wise;
- (c) the details of the States which have seen the highest number of beneficiaries under this scheme and the efforts being made to improve participation in under represented regions;
- (d) the steps taken by the Government to ensure that minority students from economically weaker sections may access quality higher education through subsidised loans; and
- (e) whether the Government is considering to increase the subsidy amount or extending the repayment period for students facing financial difficulties and if so, the details thereof?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJU)

(a) to (d): Ministry of Minority Affairs has implemented Padho Pardesh Scheme for providing subsidy on the interest payable during the period of moratorium on the educational loan, obtained by students belonging to the notified minority communities, for overseas studies. In recent years, the Government eased the norms and has made various educational loans available to students conveniently, through Public Sector Banks. It was observed that benefits of interest subsidy that get accrued to the beneficiaries under the Padho Pardesh scheme were limited and also that there was an apparent overlap with other similar schemes being implemented by other Ministries which were applicable to eligible minority community students as well. In view of such overlaps, limited benefits and ease of availing education loans on lower rates of interest, the Scheme had been discontinued from 2022-23 onwards.

The National Minorities Development & Finance Corporation (NMDFC), a Government of India undertaking under Ministry of Minority Affairs, also provides educational loan, at lower rate of interest, exclusively to students belonging to minority communities. The eligibility criteria under NMDFC schemes are as follows:

The annual family income eligibility criterion under Credit Line-1 is upto Rs. 3.00 lacs p.a. for both rural & urban areas. Under Credit Line -2, persons with higher annual family income of upto Rs.8.00 lacs p.a. can avail higher quantum of financial assistance at a higher rate of interest.

Under NMDFC Education Loan scheme, loan of up to Rs.20.00 lacs for courses in India & Rs.30.00 lacs for courses abroad is available at an interest rate of 3% p.a. under Credit Line-1 while interest @ of 8% p.a. is charged from male beneficiaries & 5% p.a. from female beneficiaries under Credit Line-2. The schemes of NMDFC (including education loan scheme) are implemented through State Channelizing Agencies (SCAs) nominated by respective State Govt./ UT Administration. The education loans are extended based on actual demand from the respective States/UTs.

The details of the students who have been benefited from these loan scheme during the last five years, state-wise and year-wise is at annexure.

(e): As far as education loans given by NMDFC is concerned, the loans are being extended at interest rates of 3-8% per annum, which is already concessional as compared to prevailing market rates, and NMDFC has not been reported any difficulty on account of repayment period so far.

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**ANNEXURE REFERRED IN REPLY TO PARTS (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 1683 FOR 30.07.2025 REGARDING “SUBSIDISED EDUCATIONAL LOAN”.**

State-wise Interest Subsidy and fund released under Padho Pardesh Scheme											
S. No	States	2020-21		2021-22		2022-23		2023-24		2024-25 (upto 30.09.2024)	
		N.o. of beneficiary	Fund released (In Rs. Lakh)	N.o. of beneficiary	Fund released (In Rs. Lakh)	N.o. of beneficiary	Fund released (In Rs. Lakh)	N.o. of beneficiary	Fund released (In Rs. Lakh)	N.o. of beneficiary	Fund released (In Rs. Lakh)
1	Andhra Pradesh	91	60.06	81	50.97	46	45.38	28	29.56	10	5.21
2	Assam	6	3.20	1	0.28	0	0.00	0	0.00	0	0.00
3	Bihar	11	3.78	8	2.40	6	3.42	4	2.83	0	0.00
4	Chandigarh	3	1.38	2	0.25	1	1.67	1	1.20	0	0.00
5	Chhattisgarh	3	1.91	1	1.21	1	0.84	1	0.27	0	0.00
6	Delhi	19	8.23	13	5.64	8	5.73	4	3.45	2	1.40
7	Goa	13	9.76	4	3.41	3	1.38	1	0.54	0	0.00
8	Gujarat	103	67.37	82	45.08	55	52.71	37	32.87	11	4.95
9	Haryana	14	5.04	12	5.63	11	6.15	5	4.66	2	0.37
10	Himachal Pradesh	1	1.05	0	0.00	0	0.00	0	0.00	0	0.00
11	Jammu & Kashmir	132	60.27	202	65.07	149	75.06	97	43.78	29	5.79
12	Jharkhand	8	2.46	6	2.29	2	1.13	1	0.19	0	0.00
13	Karnataka	275	195.12	229	130.33	129	122.34	57	44.00	11	5.29
14	Kerala	2236	1360.29	3359	1710.84	2364	2243.12	1643	1325.27	380	162.28
15	Madhya Pradesh	82	50.39	51	30.17	33	32.87	16	15.16	4	3.22
16	Maharashtra	300	225.79	265	194.36	148	140.90	74	60.51	11	5.08
17	Odisha	4	4.42	5	3.20	2	3.12	2	1.25	0	0.00
18	Puducherry	12	9.60	9	6.39	5	4.58	3	1.00	0	0.00
19	Punjab	59	22.21	74	21.11	46	26.00	29	18.68	10	4.09
20	Rajasthan	27	15.06	24	12.90	18	17.20	13	6.42	1	0.37
21	Tamil Nadu	133	79.81	108	58.70	58	46.68	38	32.27	6	3.14
22	Telangana	63	40.11	53	27.97	32	22.10	13	12.64	5	3.07
23	Uttar Pradesh	30	15.00	15	8.13	11	8.14	8	5.94	0	0.00
24	Uttarakhand	12	4.32	7	4.59	7	5.90	4	2.12	0	0.00
25	West Bengal	19	8.38	11	7.95	5	4.80	2	4.03	1	0.53
<b>TOTAL</b>		<b>3656</b>	<b>2255</b>	<b>4622</b>	<b>2399</b>	<b>3140</b>	<b>2871</b>	<b>2081</b>	<b>1649</b>	<b>483</b>	<b>205</b>



**Year -wise & State/UT wise details of concessional loan disbursed & no. of students assisted under NMDFC education loan during last 5 years**

(Amount Rs. in Crores)

Sl. NO.	State/UT	2020-21		2021-22		2022-23		2023-24		2024-25	
		Amt.	No. of Students	Amt.	No. of Students	Amt.	No. of Students	Amt.	No. of Students	Amt.	No. of Students
1	Chandigarh	10.03	1	0	0	0	0	0	0	0	0
2	Gujarat	1.34	68	0.74	37	0.23	13	0	0	0	0
3	Himachal Pradesh	0.07	8	0.16	7	0.34	14	0.19	5	0.11	2
4	Jammu & Kashmir	5.66	115	9.33	158	4.74	85	1.52	53	2.61	103
5	Kerala	9.29	637	8.07	467	12.93	686	4.32	246	4.00	243
6	Maharashtra	0	0	0	0	0	0	2.08	163	0	0
7	Rajasthan	0	0	0	0	0.33	20	0.67	35	0	0
8	Tamil Nadu	0.09	7	0.09	7	0.15	14	0.03	5	0.1	10
9	Tripura	0.35	37	0.46	46	0.38	38	0	0	0	0
10	Uttarakhand	0.11	3	0.01	1	0	0	0	0	0	0
11	West Bengal	79.11	1831	0	0	16.53	1194	3.66	166	15.99	646
Total		<b>106.05</b>	<b>2707</b>	<b>18.86</b>	<b>723</b>	<b>35.63</b>	<b>2064</b>	<b>12.47</b>	<b>673</b>	<b>22.81</b>	<b>1004</b>